

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.155/252/HDB/2017
NAME OF THE COMPANY	Proquest Health Enterprises Private Limited
NAME OF THE PETITIONER(S)	Proquest Health Enterprises Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ram Reddy Advocate for L. Dhananjaya Reddy PCS		9542239039	V. Venkata Ram Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri V. Venkata Rami Reddy, learned Counsel on behalf of

Shri L. Dhanamjay Reddy, for the Petitioner. He requested two weeks time. Post the case on 08.01.2018.



MEMBER (Technical)



MEMBER (Judicial)